

HIGH COURT OF ANDHRA PRADESH::AMARAVATI

ABSTRACT

SENIOR CIVIL JUDGES – Promotions, Transfers and Postings of Senior Civil Judges – ORDERS - ISSUED.

ROC.NO.583/2019-B.SPL.

NOTIFICATION NO.669–B.SPL.

DATED:31.10.2019.

READ:

High Court's Notification No.482-B.Spl., dated 16.07.2019.

The High Court made the following Promotions, Transfers and Postings of Senior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 who are promoted as Senior Civil Judges are transferred and posted to the stations mentioned against their names in Column Number 3. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. S.Jayalakshmi, Junior Civil Judge, Naidupet, Nellore District.	Addl. Senior Civil Judge, Ongole, Prakasam District (post kept vacant)	Addl. Junior Civil Judge, Gudur, Nellore District`	Prl. Senior Civil Judge, Ongole, Prakasam District.
2.	Sri J.Srinivasa Rao, Judicial Magistrate of First Class, Jangareddygudem, West Godavari District.	Senior Civil Judge, Vizianagaram (post kept vacant)	II Addl. Junior Civil Judge, Kovvur, West Godavari District.	Senior Civil Judge, Bobbili, Vizianagaram District.
3.	Sri K.Siva Sankar, Prl. Junior Civil Judge, Tanuku, West Godavari District.	Senior Civil Judge, Allagadda, Kurnool District (post kept vacant)	I Addl. Junior Civil Judge, Tanuku, West Godavari District.	Prl. Senior Civil Judge, Nandyal, Kurnool District.
4.	Sri D.Vijaya Saradhi Raju, Prl. Junior Civil Judge, Narsaraopet, Guntur District.	I Addl. Senior Civil Judge, Guntur, VICE Sri K.Satyanaga Bala Prasad, transferred.	I Addl. Junior Civil Judge, Narsaraopet, Guntur District.	Sri K.Satyanaga Bala Prasad

5.	On relief, Sri K.Satyanaga Bala Prasad, I Addl. Senior Civil Judge, Guntur.	Prl. Senior Civil Judge, Guntur (post kept vacant)	--	Sri K.Satyanaga Bala Prasad, on relief by his successor will regularly assume charge as Prl. Senior Civil Judge, Guntur, which post he is holding full additional charge.
6.	Sri K.Venkateswara Rao, Prl. Junior Civil Judge, Tenali, Guntur District.	Prl. Senior Civil Judge, Kovvur, West Godavari District (post kept vacant)	I Addl. Junior Civil Judge, Tenali, Guntur District.	Senior Civil Judge, Tadepalligudem, West Godavari District.
7.	Sri M.V.S.Prabhakar, V Addl. Junior Civil Judge, Tirupathi, Chittoor District.	Addl. Senior Civil Judge, Chittoor, VICE Smt. R.Srilatha, transferred.	I Addl. Junior Civil Judge, Tirupati, Chittoor District.	Smt. R.Srilatha.
8.	On relief, Smt. R.Srilatha, Addl. Senior Civil Judge, Chittoor.	Prl. Senior Civil Judge, Chittoor (post kept vacant)	--	Smt. R.Srilatha, on relief by her successor will regularly assume charge as Prl. Senior Civil Judge, Chittoor, which post she is holding full additional charge.
9.	Smt. M.Kumudini, Prl. Junior Civil Judge, Narsipatnam, Visakhapatnam District.	Senior Civil Judge, Parchur, Prakasam District (post kept vacant)	Addl. Junior Civil Judge, Narsipatnam, Visakhapatnam District.	Senior Civil Judge, Chirala, Prakasam District.
10.	Smt. Y.Bindu Madhavi, Prl. Junior Civil Judge, Jaggiahpet, Krishna District.	IV Addl. Chief Metropolitan Magistrate-cum-Addl. Mahila Court, Vijayawada, Krishna District, VICE Sri S.Kamalakar Reddy, transferred.	Addl. Junior Civil Judge, Jaggiahpet, Krishna District.	Sri S.Kamalakar Reddy.

11.	On relief, Sri S.Kamalakar Reddy, IV Addl. Chief Metropolitan Magistrate-cum-Addl. Mahila Court, Vijayawada, Krishna District,	Chief Metropolitan Magistrate, Vijayawada, Krishna District (post kept vacant)	--	Sri S.Kamalakar Reddy, on relief by his successor shall take charge of his post from I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
12.	Sri Shaik Jani Basha, Prl Junior Civil Judge, Kavali, Nellore District.	Senior Civil Judge, Gudur, Nellore District (post kept vacant)	Addl. Junior Civil Judge, Kavali, Nellore District.	I Addl. Senior Civil Judge, Nellore.
13.	Sri Y.Gopala Krishna, II Addl. Junior Civil Judge, Tirupathi, Chittoor District.	I Addl. Senior Civil Judge, Kakinada, East Godavari District, VICE Smt. K.Vijaya Kalyani, transferred.	Prl. Junior Civil Judge, Tirupati, Chittoor District.	Smt. K.Vijaya Kalyani.
14.	On relief, Smt. K.Vijaya Kalyani, I Addl. Senior Civil Judge, Kakinada, East Godavari District.	Prl. Senior Civil Judge, Kakinada, East Godavari District (post kept vacant)	-	Smt. K.Vijaya Kalyani, on relief by her successor shall will regularly assume charge as Prl. Senior Civil Judge, Kakinada, which post she is holding full additional charge.
15.	Smt. K.V.L.Hima Bindu, Prl. Junior Civil Judge, Kakinada, East Godavari District.	Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram (post kept vacant)	I Addl. Junior Civil Judge, Kakinada, East Godavari District.	Prl. Senior Civil Judge, Rajamahendravaram.
16.	Sri T.Venkata Rajesh Kumar, II Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	Secretary, District Legal Services Authority, Kadapa (post kept vacant)	III Addl. Junior Civil Judge, Rajamahendravaram, East Godavari District.	Addl. Senior Civil Judge, Kadapa.

17.	Sri T.Kesava, Prl. Junior Civil Judge, Adoni, Kurnool District.	Addl. Senior Civil Judge, Kurnool, VICE Sri S.Chinna Babu, transferred.	II Addl. Junior Civil Judge, Adoni, Kurnool District.	Sri S.Chinna Babu.
18.	Sri S.Chinna Babu, Addl. Senior Civil Judge, Kurnool,	Prl. Senior Civil Judge, Kurnool (post kept vacant)	--	Sri S.Chinna Babu, on relief by his successor will regularly assume charge as Prl. Senior Civil Judge, Kurnool, which post he is holding full additional charge.
19.	Sri K.K.V.Buli Krishna, Prl. Junior Civil Judge, Yellamanchili, Visakhapatnam District.	II Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District (post kept vacant)	Addl. Junior Civil Judge, Yelamanchili, Visakhapatnam District.	Prl. Senior Civil Judge, Anakapalle, Visakhapatnam District.
20.	Smt. T.Malleswari, Prl. Junior Civil Judge- cum-IX Metropolitan Magistrate, Vijayawada, Krishna District.	III Addl. Senior Civil Judge, Kakinada, East Godavari District (post kept vacant)	I Addl. Junior Civil Judge- cum-X Metropolitan Magistrate, Vijayawada, Krishna District.	II Addl. Senior Civil Judge, Kakinada, East Godavari District.
21.	Sri Mutta Venkateswara Rao, III Addl. Junior Civil Judge-cum-XIII M.M., Anakapalle, Visakhapatnam District.	Senior Civil Judge, Kadiri, Ananthapuramu District (post kept vacant)	II Addl. Junior Civil Judge- cum-XII M.M., Anakapalle, Visakhapatnam District.	Senior Civil Judge, Penukonda, Ananthapuram District.
22.	Sri N.Sirish, Junior Civil Judge, Jammalamadugu, Kadapa District.	Addl. Senior Civil Judge, Tirupati, Chittoor District VICE T.Ramachandrudu, transferred.	Prl. Junior Civil Judge, Proddatur, Kadapa District.	Sri T.Rama- chandrudu.
23.	On relief, Sri T.Ramachandrudu, Addl. Senior Civil Judge, Tirupati, Chittoor District.	Prl. Senior Civil Judge, Tirupati, Chittoor District (post kept vacant)	--	Sri T.Rama- chandrudu, on relief by his success will regularly assume charge as Prl. Senior Civil Judge, Tirupati, which post he is holding full additional charge.

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

- NOTE:**
- 1) All the officers shall get themselves relieved from their present posts **on or before 04.11.2019** and join in their new posts **on or before 08 .11.2019** without fail.
 - 2) In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
 - 3) All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 - 4) The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (I.T-CUM-C.P.C.)
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. Incharge officers concerned.
3. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
4. The Registrar General, and other Registrars, High Court of Andhra Pradesh, Amaravati.
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati. **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
6. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravati.
9. **THE PRL. DISTRICT JUDGES:**
Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT JUDGES:**
Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and West Godavari at Eluru.
11. The Pay and Accounts Officer, Andhra Pradesh.
12. **THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)**
Anantapur, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizianagaram, and Eluru.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.